

**CENTRAL ADMINISTRATIVE TRIBUNAL
CHENNAI BENCH**

O.A.No.1683/2018 & M.A.No.692/2018

Dated Friday, the 21st day of December, 2018

PRESENT

Hon'ble Mr.R.Ramanujam, Administrative Member

&

Hon'ble Mr.P.Madhavan, Judicial Member

R.Sudha,
W/o Rajesh Kumar, 14, T.V.K.Nagar,
Chinnasalem Post, Villupuram District,
Chennai 606 201.

...Applicant

By Advocate M/s D.Ravindranathan

Vs.

1.The Chief General Manager,
Bharat Sanchar Nigam Limited,
Tamil Nadu Circle, Chennai 600 002.

2.The General Manager,
Bharat Sanchar Nigam Limited,
Cuddalore SSK, Cuddalore 607 001.

...Respondents

(Order: Pronounced by Hon'ble Mr.R.Ramanujam, Member(A))

When the matter is taken up for admission, learned counsel for the applicant submits that the applicant wished to withdraw the MA & OA. He has made an endorsement on the case file to this effect. Accordingly, the OA & MA are dismissed as withdrawn.

**(P.MADHAVAN)
MEMBER(J)**

**(R.RAMANUJAM)
MEMBER (A)**

21.12.2018

M.T.